

OIH

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 3372
TO BE ANSWERED ON JANUARY 01, 2019**

GOVERNMENT PROPERTIES ON LEASE

No. 3372 SHRIMATI REKHA VERMA

Will the Minister of HOUSING AND URBAN AFFAIRS BE PLEASED be pleased to state:

- (a) Whether the Government properties worth thousands of crores of rupees are on nominal lease/rent since the British period and if so, the details thereof, State-wise;**
- (b) Whether the Government proposes to prepare any list in this regard and if so, the details thereof; and**
- (c) Whether any time-limit has been fixed in this regard and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a) The Central Government is administering leases in respect of thousands of residential, commercial and institutional properties all over India which were leased out at various points in time at the rates prevailing at that time.**
- (b)to(c) No, Madam does not arise.**
